

National Company Law Tribunal

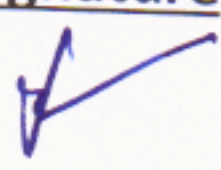
Allahabad Bench

CP NO. 88/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE COMPANY: Sudhish Mahajan vs B.D. Mahajan

SECTION OF THE COMPANIES ACT: U/S 397/398 of Companies Act of 1956

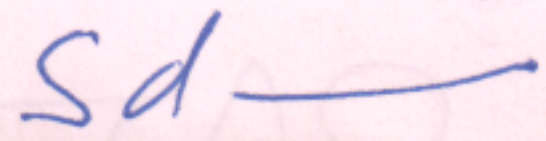
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Saurabh Srivastava	Adv	Petitioner	
2.				

CP No. 88/ND/2013

None for the Respondent in C.P No. 88/ND/2013. Sh. Saurabh Srivastava for the petitioner present. The matter is clubbed together with C.P. No. 64/2013.

Date: 18/01/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)